

Prosecution proceedings against large Business Houses for Tax evasion

2966. SHRI GHULAM RASOOL KOCHACK:

SHRI P. M. SAYEED:

SHRI M. V. CHANDRA SHEKHARA MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether his Ministry has recently directed the Tax authorities to launch prosecution proceedings against the large business houses for tax evasion;

(b) if so, whether anyone belonging to big business houses has been prosecuted for such evasion; and

(c) if so, the names of the persons belonging to such houses that were found guilty for tax evasion?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No specific directions have recently been issued to launch prosecution proceedings against large business houses. So far as initiation of prosecution proceeding for tax evasion is concerned there is no discrimination between assessee belonging to large business houses and others.

(b) Even in the absence of any such specific instructions, prosecutions have in fact already been launched for tax evasion against a number of persons/concerns belonging to big business houses.

(c) Prosecutions launched in such cases during the last five years are in different stages of hearing before the Courts and no final order has yet been received in any such case.

Revision of Timings of Delhi-Hyderabad Flights

2967. SHRI P. RAJAGOPAL NAIDU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are thinking to revise the timings of the planes going from Delhi to Hyderabad; and

(b) if so, the proposed changes?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b) Yes, Sir. Indian Airlines has plans to revise the timings of the services between Delhi and Hyderabad when its fleet is augmented.

Repatriation by Multinational Enterprises dealing in Poultry

2968. SHRI JYOTIRMOY BOSU: Will the Minister of FINANCE be pleased to state the details of repatriation made during the last five years by (i) BABCOCK; (ii) SHAVERS; and (iii) ROCKFELLER FOUNDATION multinational enterprises dealing in poultry?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): No repatriation has been allowed during the last five years in favour of M/s. Babcock Industries Inc., USA, M/s. Shavers Poultry Breeding Farms of Canada or M/s. Arbor Acres Farms, Connecticut, USA, which works with International Basic Economic Cooperation of New York City, which is a Rockefeller company.

पालिसी-होल्डरों से धोखा शीर्षक से समाचार

2969. श्री दया राम शास्त्री: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 27 मई, 1980 के दैनिक हिन्दुस्तान के